

3. J.E. Vaccines have also been supplied to States.

4. Portable fogging machines have been supplied to highly affected States for fogging operations.

[*Translation*]

Sewer Connection in Nand Nagri, Delhi

2595. SHRI RAM NIHOR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for not providing connection in those sewer lines so far which were constructed five years ago in Nand Nagri rehabilitation colony;

(b) the reasons for closing down the use of free public latrines in this colony;

(c) the reasons for sudden hike in service charges by 150 per cent in "Sulabh-Souchalya" functioning under Municipal Corporation of Delhi; and

(d) the alternative arrangements made by the Government for the people unable to pay the service charges?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Delhi Water Supply and Sewage Disposal Undertaking has reported that internal sewers were not commissioned as peripheral/outfall sewers were not laid. Work on the peripheral sewers up to Man Sarovar Park Sewage Pumping Station is in progress.

(b) The Municipal Corporation of Delhi has reported that nine out of 37 lavatory blocks having 398 seats which were in dilapidated conditions and were not fit for public use have since been closed and are to be dismantled.

(c) and (b). In the Sulabh Souchalya, only nominal charge of 20 paise is charged for each adult male members. However, women and children are exempt from any charge. Moreover, there are 28 lavatory blocks with 674 seats which are free for use. The Municipal Corporation of Delhi have reported that they have not increased the service charges.

[*English*]

Setting up of Central University in Assam

2596. SHRI NURUL ISLAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up a Central University at Dhubri Goalpara in Assam to cater the needs of the districts of Dhubri, Goalpara, Kakrashar, Borpeta including Meghalaya and part of North Bengal;

(b) if so, the steps Government propose to take in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) Does not arise.

(c) At present the higher education needs of Assam are being met by three State Universities. Legislation for establishing a Central University at Silchar has been enacted. The higher education needs of Meghalaya and North Bengal are being met by the North-Eastern Hill University at Shillong and the North Bengal University at Darjeeling respectively. In view of the above and the severe constraint of resources, there does not appear to be sufficient justification for

establishment of another Central University in Assam.

[*Translation*]

To be answered on Monday, the 12th August, 1991

"Environmental Tribunals"

2597. SHRI MORESHWAR SAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any decision has been taken to set up Environment Tribunals; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The matter is under consideration.

[*English*]

Unemployed SCs/STs

2598. SHRI K.D. SULTANPURI: Will the Minister of LABOUR be pleased to state:

(a) the number of educated unemployed persons belonging to Scheduled Castes and Scheduled Tribes in the country;

(b) whether any concessions are being given to them for different jobs in respect of prescribed qualification; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No precise information in respect of educated unemployed persons belonging to Scheduled Castes and Scheduled Tribes in the country is available. However the number of educated Sched-

uled Castes and Scheduled Tribes persons registered with the Employment Exchanges as on 31st December, 1989 were 19.9 lakhs and 5.1 lakhs respectively. All registered are not necessarily unemployed and all unemployed are not registered with Employment Exchanges.

(b) No concession is being given to Scheduled Castes and Scheduled Tribes as far as prescribed minimum educational qualification is concerned. However, the experience required can be relaxed for Scheduled Castes and Scheduled Tribes.

(c) Does not arise.

[*Translation*]

Management of Navodaya Vidyalayas

2599. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the procedure adopted for management of Navodaya Vidyalayas;

(b) the manner in which funds allocated are utilised on these Vidyalayas and students;

(c) whether edibles distributed in Navodaya Vidyalayas are tested and if so, how;

(d) whether any committee to look into all such affairs has been constituted; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Navodaya Vidyalayas are managed by Navodaya Vidyalaya Samiti at New Delhi and 7 Regional Offices located at Chandigarh, Bhopal, Hyderabad, Pune,